

ACT NO. VI OF 1918.

[PASSED BY THE INDIAN LEGISLATIVE COUNCIL.]

(Received the assent of the Governor General on the 12th March, 1918.)

An Act to amend the Indian Paper Currency
(Amendment) Act, 1917.

XIX of 1917. **W**HEREAS it is expedient to amend the Indian Paper Currency (Amendment) Act, 1917; It is hereby enacted as follows:—

1. This Act may be called the Indian Paper Short title.
Currency (Amendment) Act, 1918.

XIX of 1917. 2. In section 2 of the Indian Paper Currency Amendment
(Amendment) Act, 1917, for the words "four hun- of section 2,
dred and twenty millions" the words "six hundred Act XIX of
and sixty millions" shall be substituted. 1917.